

**COURT-I**

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)

**APPEAL NO. 180 OF 2012 & IA NO. 319 OF 2012**  
**&**  
**APPEAL NO. 181 OF 2012 & IA NOs.317, 320 OF 2012 &**  
**IA NO. 4 OF 2013**

**Dated: 24<sup>th</sup> March, 2017**

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

**180 of 2012 & IA No. 319 of 2012**

**In the matter of :**

Shell India Markets Pvt. Ltd. .... Appellant(s)  
Vs.  
Indian Oil Corporation Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Jay Savla  
Mr. Jasdeep Singh Dhillon

Counsel for the Respondent(s) : Mr. Rajat Navet for R.1 to 3

Mr. P.B. Suresh  
Mr. Vipin Nair  
Mr. Abhey P. Singh for R-4

Mr. Rakesh Dewan for PNGRB

**Appeal No. 181 of 2012 & IA Nos.317,320 of 2012 &**  
**IA No. 4 of 2013**

**In the matter of :**

Reliance Industries Ltd. & Anr. .... Appellant(s)  
Vs.  
Indian Oil Corporation Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. K.R. Sasi Prabhu  
Mr. Gaurav Mitra  
Mr. Somiran Sharma  
Mr. Himanshu Suman for RIL

Counsel for the Respondent(s) : Mr. P.B. Suresh  
Mr. Vipin Nair  
Mr. Abhey P. Singh for R-4

Mr. Rajat Navet for R.1 to 3

Mr. Jay Savla  
Mr. Jasdeep Singh Dhillon for R-7

Mr. Rakesh Dewan for PNGRB

### **ORDER**

As agreed by the parties, list these matters for hearing on  
**28.04.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**